

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 424/GT/2020**

Subject : Petition for determination of tariff of Singrauli Super Thermal Power Station (2000 MW) from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Ltd.

Respondents : UPPCL & 10 ors

Date of Hearing : **6.1.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Ms. Surbhi Gupta, Advocate, NTPC  
Shri Mohit Mudgal, Advocate, BRPL  
Ms. Megha Bajpeyi, BRPL

**Record of Proceedings**

The Petition was called out for virtual hearing.

2. Due to paucity of time, the Petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.
3. Petition shall be listed for hearing on **16.3.2023**.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

